SHRI ARJUN ARORA: May I know if the representations which the Government have received from the employees' associations will be taken into consideration and whether it is a fact that both the two recognised associations of the employees concerned have opposed the formation of the Panel?

SHRI B. N. DATAR: Whenever any representations axe received all the points that require consideration are taken into consideration and then Government comes to a -tentative proposal. Government then consults the U.P.S.C.

SHRI ARJUN ARORA: He has not replied to the second part of my question wherein I asked whether both the recognised associations of employees have opposed the scheme?

SHRI B. N. DATAR: I have already pointed out that there are certain associations which, are interested one way or the other. There are certain associations which have stated that nothing should be done and there are others which state that a very large number of persons should be taken on the panel.

SHRI M. P. BHARGAVA: May I know whether it is a fact that both the 1959 left-overs' association and the 1960 left-overs' association are agreed on one point, namely, that a panel should be formed?

SHRI B. N. DATAR: That does not in any way advance their cause further. Mere formation of the panel is not the point. The strength of the panel is the most important point.

EDUCATIONISTS ON THE BOARD OF GOVERNORS OF THE SAINIK SCHOOLS

- •292. Shri M. P. BHARGAVA: Will the Minister of Defence be pleased to refer to'the answer given to Starred Question No. 278 and its supplementaries in the Rajya Sabha on the 25th June, 1962 and state:
- (a) the names of the four eminent educationists on the Board of Governors of the Sainik Schools;

- (b) the names of the eminent persons nominated by the Chairman to the Board of Governors; and
- (c) how often does the Board of Governors meet?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) The names of the members from among eminent educationists so far nominated on the Board of Governors of the Sainik Schools are:

- Dr. Shri Ranjan, until recently Vice-Chancellor, University of Allahabad.
- (2) Dr. A. C. Joshi, Vice-Chan-cell'or, University of Punjab.

The late Dr. N. K. Sidhanta was also a nominated member of the Board.

- (b) Lieut.-General Sant Singh has accepted. Further nominations will be made.
- (c) The Board of Governors is required to meet twice a year or as many times as may be necessary.

SHRI M. P. BHARGAVA: What is the normal life of the Board?

SHRI V. K. KRISHNA MENON: No period has been fixed, Sir. The Boards are constituted with the Chief Ministers and Education Ministers of the States where these Schools are situated and naturally there are changes.

MR. CHAIRMAN: It i_s a continuing Board in which people are appointed when vacancies occur.

SHRI M. P. BHARGAVA: Since no life is prescribed for the Board, am I take it that it is the sweet will of of the Defence Minister to nominate persons a_s and when he likes and terminate their services as and when he likes?

Mr. CHAIRMAN: The Defence Minister has said that it is a continuing Board and when vacancies occur nominations are made.

SHRI M. F. BHARGAVA: Everywhere, the life of such boards is fixed, say three years or four years or five years. What I want to know is whether there is any time fixed for the Board to function or whether . . .

Oral Answers

1491

MR. CHAIRMAN: There is no life for the Board since it is a continuing body to which nominations are made as and when vacancies

SHRI K. RAGHURAMAIAH: May i point out, Sir, that considering the constitution, the question does not really arise. As the Defence Minister has said just now, the CSUci M.nisters, Education Ministers, the Cnairman of the University Grants Commission, the Vice-Chancellors of the various Universities, etc., are all there and so long as these offices continue, the membership of the holders of such offices continues. The persons may change but the offices continue.

SHRI M. P. BHARGAVA: May I know whether it is a fact that most of the personnel of the Board are ex-ojjicto members and that only a few persons are nominated by the Defence Minister?

SHRI K. RAGHURAMAIAH: constitution of the Board has been supplied to the Member—it was supplied to him on the last occasion- and it is for him to look into it. The persons to be nominated by the Defence Minister are few eminent educationists and other eminent persons, but the rest of the constitution is already with my friend

SHRI K. SANTHANAM: What is the period of membership of these people who are nominated by the Defence Minister?

SHRI K. RAGHURAMAIAH: It has already been said just now that there is no such period fixed for the Board.

SHRI K. SANTHANAM: I want to know the period Of the members to be nominated.

SHRI V. K. KRISHNA MENON: I shail have that put before the next meeting of the Board. The Sainik Schools organisation is a new one and is in the process of formation and this is one of the matters being discussed now.

to Ouestions

SHRI N. M. LINGAM: Since we are running these schools according to the traditions of the Public Schools in the country, may I know whether people experienced in the management and running of Public Schools in India would be taken into . the Board of these Sainik Schools?

SHRI V. K. KRISHNA MENON: All these can be considered while making fresh nominations

REPRESENTATION FROM ASSISTANTS WHO TOOK IAS ETC. EXAMINATION

*293. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 309 in the Rajya Sabha on the 25th June, 1962 and state whether any decision has since been taken on the representation received from certain Assistants, who took the IAS etc examination under age concession and were appointed to Class II posts, requesting that they might be appointed to a Class I service on the ground that some candidates who secured lesser marks than them were appointed to Class I Services?

THE MINISTER OF STATES IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Not yet.

SHRI M. P. BHARGAVA: May I know whether it is a fact that a joint meeting of the representatives of the various Ministries was held on the 10th July, 1961, to consider this question and whether it is also a fact that some recommendations were made by that joint meeting?

SHRI B. N. DATAR: There are various processes in the course of